

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000006/2021	RASHMI METALIKS LTD. VS UNION OF INDIA	ALOK RANJAN MOHANTY VS	// ()
2	BLAPL/0000277/2021	RAJA DAS VS STATE OF ODISHA	S.P.DASH VS	BONTH /113 /2020 () //
3	BLAPL/0000278/2021	JAYANTA MALIK VS STATE OF ODISHA	MANORANJAN MISHRA VS	//0 () //
4	BLAPL/0000279/2021	SANTOSH NAYAK VS STATE OF ODISHA	RABINDRA KUMAR MISHRA VS	JATNI P.S. /400 /2018 () //
5	BLAPL/0000280/2021	JIBAN KRUSHNA SAHU VS STATE OF ODISHA	S.MOHAPATRA VS	BALASORE SADAR /347 /2020 () //
6	BLAPL/0000281/2021	ANJAN@NIRANJAN @RANJAN KAR VS STATE OF ODISHA	ASIT KU JENA VS	DHARMASALA /523 /2020 () //
7	BLAPL/0000282/2021	CHANDAN MALLIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /399 /2020 () //
8	BLAPL/0000283/2021	SAMARA PADIAMI VS STATE OF ODISHA	ASIT KU JENA VS	//0 () //
9	BLAPL/0000284/2021	B. RAMESH PATRA VS STATE OF ODISHA	BASUDEV PUJARI VS	BADAGADA /267 /2019 () //
10	BLAPL/0000285/2021	SUBASH RATNALU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	RAYAGADA TOWN /390 /2020 () //
11	BLAPL/0000286/2021	BINOD GHADEI @ SAITAN VS STATE OF ODISHA	ARIJEET MISHRA VS	Tantiapal Marine /15 /2019 () //

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12	BLAPL/0000287/2021	PAIKA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
13	BLAPL/0000288/2021	PURNA CHANDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	CHANDRASEKHARPUR /402 /2020 () //
14	BLAPL/0000289/2021	KUMAR SETHI VS STATE OF ODISHA	MANAS CHAND VS	JATNI P.S. /421 /2020 () //
15	BLAPL/0000290/2021	BABU MAHANTA @ JUGEN MOHANTY VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAMARDA /68 /2020 () //
16	BLAPL/0000291/2021	RAMA KRUSHNA LENKA VS STATE OF ODISHA	KURESH PRASAD DASH VS	/155 /2020 () //
17	BLAPL/0000292/2021	ALOK PATRA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /192 /2020 () //
18	BLAPL/0000293/2021	MD. ARIFUR RAHEMAN @ GORA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK TOWN /409 /2020 () //
19	BLAPL/0000294/2021	DAMBURDHAR KHILA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	NANDAPUR /59 /2018 () //
20	BLAPL/0000295/2021	RAKESH KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DELANGA /153 /2020 () //
21	BLAPL/0000296/2021	CHINTU @ SUBRAT SAMAL VS STATE OF ODISHA	S.K.GUPTA VS	/222 /2020 () //
22	BLAPL/0000297/2021	AJIT KUMAR BISOI @ KUMUTI VS STATE OF ODISHA	LATITENDU MISHRA VS	/47 /2020 () //
23	BLAPL/0000298/2021	BIDU @ BIDYADHAR JENA	BRUNDABAN ROUT	DHUSURI /179 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000299/2021	BUBU @ SAMBIT PANDA	MANOJ KUMAR MALLICK	BIRIDI PS /136 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000300/2021	CHOTU@CHANDRASINGH PATIL	PRASANTA KUMAR NANDA	SEMILLIGUDA /68 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000301/2021	MANORANJAN BISWAL	B.R.TRIPATHY	GURANDI /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000302/2021	BALESWAR GUNTIA	R.N.MOHANTY	BHANJANAGAR /583 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000303/2021	DHARMANANDA RANA	GAGAN BIHARI SINGH	KESINGA /259 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000304/2021	KAILASH CHANDRA NAYAK	PRASHANTA KUMAR NANDA	NAYAPALLI P.S. /422 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000305/2021	PRABIN KUMAR POLLAI @ PALLAI	S.K.BHANJADEO	CHATRAPUR /380 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000306/2021	PAKA @ PRAKASH CHANDRA DALEI	ARIJEET MISHRA	CUTTACK SADAR /433 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000307/2021	AKASH KUMAR SAHANI	BIBHUTI BHUSAN PANDA	KHAJURIPADA /125 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000308/2021	NIRANJAN MAHARANA	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000309/2021	MUKESH SAHANI	BIBHUTI BHUSAN PANDA	KHAJURIPADA /125 /2020
		VS	VS	()

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35	BLAPL/0000310/2021	STATE OF ODISHA HANUMANTA SAHANI VS	BIBHUTI BHUSAN PANDA VS	// KHAJURIPADA /125 /2020 ()
36	BLAPL/0000311/2021	STATE OF ODISHA SK.MUSIWAR VS	B.C.RAY VS	// KEONJHAR TOWN /362 /2020 ()
37	BLAPL/0000312/2021	STATE OF ODISHA PRAKASH SAHANI VS	BIBHUTI BHUSAN PANDA VS	// /125 /2020 ()
38	BLAPL/0000313/2021	STATE OF ODISHA ASPAQUE AHMAD KHAN VS	DEVASHIS PANDA VS	// MAHILA P.S. BUXIBAZAR /86 /2020 ()
39	BLAPL/0000314/2021	STATE OF ODISHA ASHOK KUMAR BISOI VS	AMITAV TRIPATHY VS	// NAYAGARH /198 /2020 ()
40	BLAPL/0000315/2021	STATE OF ODISHA MUNA SETHY VS	R.C.MOHARANA VS	// KHANDAGIRI P.S. /741 /2020 ()
41	BLAPL/0000316/2021	STATE OF ODISHA JAGABANDHU MAHARANA VS	JAYADEBA BEHERA VS	// CHANDAPUR /33 /2019 ()
42	BLAPL/0000317/2021	STATE OF ODISHA RAMESH CHANDRA PRADHAN VS	S.ROUT VS	// / /0 ()
43	BLAPL/0000318/2021	STATE OF ODISHA DUKHA @ CHANDAN DAS VS	JAYADEBA BEHERA VS	// CHANDABALI /234 /2020 ()
44	BLAPL/0000319/2021	STATE OF ODISHA SUBRAT SAHU VS	RAJESH KUMAR MAHAPATRA VS	// BANTALA /215 /2020 ()
45	BLAPL/0000320/2021	STATE OF ODISHA KARTIKA BEHERA VS STATE OF ODISHA	B.S.RAYAGURU VS	// COLLIERY /8 /2015 () //

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46	BLAPL/0000321/2021	JAMES TIRKY VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	GOVINDPUR /82 /2020 0 //
47	BLAPL/0000322/2021	AWAZ MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /221 /2020 0 //
48	CMAPL/0000005/2021	RINARANI NAIK VS D.G. OF POLICE	adv. VS	// 0 //
49	CMP/0000024/2021	SARAT KUMARI SWAIN VS PADMINI SWAIN	H.N.MOHAPATRA VS	// 0 //
50	CMP/0000025/2021	AMAR SETHI VS SURENDRA NATH PADHY	DEEPALI MOHAPATRA VS	// 0 //
51	CMP/0000026/2021	PRADEEP PHOSPHATES LTD. VS THE LAND ACQUISITION COLLECTOR, JAGATSINGHPUR	SAMBIT RATH VS	// 0 //
52	CONTAC/0000001/2021	STATE OF ODISHA VS JITENDRA KUMAR SATPATHY	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
53	CONTC/0000257/2021	PURNA CHANDRA DEHURY VS JYOTIRMAYA RATH	ADV VS	// 0 //
54	CONTC/0000258/2021	ASOKA KUMAR DHALSAMANTA VS SANJEEV CHOPRA	ADV VS	// 0 //
55	CONTC/0000259/2021	BHADA MAJHI VS SANJEEV CHOPRA	ADV VS	// 0 //
56	CONTC/0000260/2021	PANCHANAN DALAI VS A.K.K.MEENA	ADV VS	// 0 //
57	CONTC/0000261/2021	ANNAPURNA DAS	ADV	//

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		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA		//
58	CONTC/0000262/2021	SANATAN BAL	ADV	//
		VS	VS	0
		A.K.K.MEENA		//
59	CONTC/0000263/2021	SMITA PATTNAIK	ADV	//
		VS	VS	0
		A.K.K.MEENA		//
60	CONTC/0000264/2021	BATA KRUSHNA JENA	SUMAN MODI	//
		VS	VS	0
		UTKAL RANJAN ACHARYA		//
61	CONTC/0000265/2021	MINA GOCHHAYAT	ADV	//
		VS	VS	0
		DR. KANWAR VISHAL SINGH		//
62	CONTC/0000266/2021	PURNIMA NAIK	ADV	//
		VS	VS	0
		P.K.MOHAPATRA		//
63	CONTC/0000267/2021	SANJIB RANJAN NAIK	BHABANI PRASAD PRADHAN	//
		VS	VS	0
		BISHNUPADA SETHY		//
64	CONTC/0000268/2021	NIRMAL KUMAR SETHI	ADV	//
		VS	VS	0
		SARBESWAR BARIK		//
65	CONTC/0000269/2021	SARAT CHANDRA GHOSH	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
66	CONTC/0000270/2021	AJIT KUMAR MISHRA	BHABANI PRASAD PRADHAN	//
		VS	VS	0
		BISHNUPADA SETHY		//
67	CONTC/0000271/2021	ANANTA BANIA	BHABANI PRASAD PRADHAN	//
		VS	VS	0
		BISHNUPADA SETHY		//
68	CONTC/0000272/2021	NIRANJAN DISHRI	BHABANI PRASAD PRADHAN	//
		VS	VS	0

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69	CONTC/0000273/2021	BISHNUPADA SETHY MAMATA CHOUDHURY VS	BHABANI PRASAD PRADHAN VS	// // 0
70	CONTC/0000274/2021	BISHNUPADA SETHY NANDALAL BARIK VS	BHABANI PRASAD PRADHAN VS	// // 0
71	CONTC/0000275/2021	BISHNUPADA SETHY PUSPANJALI NAYAK VS	BHABANI PRASAD PRADHAN VS	// // 0
72	CONTC/0000276/2021	BISHNUPADA SETHY RANJAN KUMAR SHARMA VS	ADV VS	// // 0
73	CONTC/0000277/2021	UMAKANTA TRIPATHY BANKIM BIHARI MOHANTY VS	ADV VS	// // 0
74	CONTC/0000278/2021	PRADIP KUMAR DASH GOPABANDHU SARANGI VS	ADV VS	// // 0
75	CONTC/0000279/2021	DEBABRATA THAKUR BHABAGRAHI SAHOO VS	ADV VS	// // 0
76	CONTC/0000280/2021	ANU GARG LALIT MOHAN PANDA VS	P. K. PATTANAYAK VS	// // 0
77	CONTC/0000281/2021	SATYABRATA SAHU PRAMOD KUMAR RATH VS	P. K. PATTANAYAK VS	// // 0
78	CONTC/0000282/2021	SATYABRATA SAHU V.LAXMAN RAO VS	ADV VS	// // 0
79	CONTC/0000283/2021	SASWAT MISHRA DR.RABI NARAYAN MISHRA VS	ADV VS	// // 0
		SASWAT MISHRA		//

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80	CONTC/0000284/2021	SWARNALATA SAHOO VS SASWAT MISHRA	ADV VS	// 0 //
81	CONTC/0000285/2021	GOLAK BIHARI NAYAK VS SATYABRATA SAHU	ADV VS	// 0 //
82	CONTC/0000286/2021	MANOJ KUMAR DASH VS SATYABRATA SAHU	ADV VS	// 0 //
83	CONTC/0000287/2021	SABITA KUMARI BHOI VS DR. SANJUKTA SAHOO	ADV VS	// 0 //
84	CONTC/0000288/2021	SUBHASH CHANDRA JENA VS DR. SANDEEP TRIPATHI	SASWAT KUMAR ACHARYA VS	// 0 //
85	CONTC/0000289/2021	GYANARANJAN MISHRA VS SATYABRATA SAHU	ADV VS	// 0 //
86	CONTC/0000290/2021	MAMALINI PATRA VS PRASANT KUMAR SETHI	B.M.SARANGI VS	// 0 //
87	CRLA/0000022/2021	KALIA @ PRABINA SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HINDOL /106 /2017 0 //
88	CRLA/0000023/2021	AJIT KHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BANHARPALI /93 /2020 0 //
89	CRLA/0000024/2021	BISHNUPADA PATRA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	BAISINGA /195 /2020 0 //
90	CRLA/0000025/2021	KHETRA @ KHETRABASI DEHURY VS STATE OF ODISHA	JULU KHANSAMA VS	/ /0 0 //
91	CRLMC/0000046/2021	GANGADHAR SAHOO	ABHISHEK MOHANTY	SECTOR-7 /2 /2021

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0000047/2021	ALEKHA CHANDRA BEHERA	SUSANTA KUMAR MISHRA	KHANDAGIRI P.S. /22 /2018
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0000048/2021	ASHISH KUMAR ROUT	ROHIT RANJAN RAY	/ /0
		VS	VS	()
		SANGITA BEHERA		//
94	CRLMP/0000063/2021	KRISHNA NAIK	BIPIN KUMAR CHOUDHURY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0000064/2021	ABINASH SWAIN @ ABHINASA SWAIN	M.K.SWAIN	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE,KENDRAPARA		//
96	CRLMP/0000065/2021	SUCHITRA PATRA	PRAKASH K. MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0000066/2021	BHUNESWAR PRASAD VERMA	HEMANTA KUMAR MUND	/ /0
		VS	VS	SPL.CJM (CBI),BHUBANESWAR(Khordha *)
		REPUBLIC OF INDIA		CRMC/0000005/2018
98	CRLMP/0000067/2021	RAJIB LOCHAN DASH	G.N.MISHRA	/ /0
		VS	VS	()
		MAGMA FINCORP LTD.		//
99	CRLMP/0000068/2021	PRAVASH KUMAR MOHANTY	DURGA PRASAD DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0000069/2021	SARAT KUMARI PRAHARAJ	SAMBIT SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0000070/2021	BIJAY KUMARI JANI	HITABHILASH MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0000071/2021	KUNTALA JENA	UDIT RANJAN JENA	/ /0
		VS	VS	()

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103	CRLREV/000015/2021	DIRECTOR GENERAL OF POLICE KANHA @ KUNA @ RAMA KRISHNA PANDA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// JARADA /98 /2020 ()
104	MACA/000028/2021	DIVYASHREE SAHOO VS RAMA CHANDRA SATPATHY	PABITRA KUMAR NAYAK VS	// () //
105	MATA/000002/2021	DEBASMITA BEHERA VS DIPTIKAR BEHERA	MANORANJAN MISHRA 2 VS	// () //
106	RPFAM/000003/2021	MANOJ KUMAR RANA VS BRUNDABATI RANA	ANJAN KUMAR BISWAL VS	// () //
107	RSA/000003/2021	MADAN MOHAN DEO VS BIJAY @ BABULI DAS	NARESH CHANDRA JENA VS	// () //
108	RSA/000004/2021	PUSPANJALI SAHU VS SOURI PAHAN	DEEPALI MOHAPATRA VS	// () //
109	RVWPET/000010/2021	STATE OF ODISHA VS AJAY KUMAR SAHOO	A.S.C. VS	// () //
110	TRP(C)/000009/2021	SUSMITA MAHARANA VS SIMADRI MAHARANA	SIDDHARTH PRASAD MISHRA VS	// () //
111	WA/000027/2021	STATE OF ODISHA VS BHAJAHARI BINDHANI	SENIOR STANDING COUNSEL (S AND ME) VS	// () //
112	WP(C)/0001393/2021	ABHAYA KUMAR SAMAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //
113	WP(C)/0001394/2021	ASHOK KUMAR SAHOO VS STATE OF ODISHA	P.R.CHHATOI VS	// () //

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114	WP(C)/0001395/2021	PRAKASH CHANDRA MISHRA VS COLLECTOR AND DM, GANJAM	Baidhar Sahoo VS	// 0 //
115	WP(C)/0001396/2021	SARIKA AGRAWAL VS STATE OF ODISHA	BIKASH JENA VS	// 0 //
116	WP(C)/0001397/2021	D.SOUBHAGYA KUMAR VS UTKAL UNIVERSITY	AVIJIT PATNAIK VS	// 0 //
117	WP(C)/0001398/2021	SUBASH RANJAN DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
118	WP(C)/0001399/2021	MUKESH KUMAR AGGARWAL VS DY.COMMISSIONER OF INCOME TAX	G.N.MISHRA VS	// 0 //
119	WP(C)/0001400/2021	MANORAMA RAJ VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
120	WP(C)/0001401/2021	AMIT MISHRA VS DY.COMMISSIONER OF INCOME TAX	G.N.MISHRA VS	// 0 //
121	WP(C)/0001402/2021	VISHWAS TRIPATHI VS DY.COMMISSIONER OF INCOME TAX	G.N.MISHRA VS	// 0 //
122	WP(C)/0001403/2021	BAIDYANATH BARIK VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// 0 //
123	WP(C)/0001404/2021	RASHMITA BARIK VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
124	WP(C)/0001405/2021	DAITARY SAMAL VS THE COMMISSIONER OF CONSOLIDATION AND SETTLEMENT, ODISHA	DINABANDHU NAYAK VS	// 0 //
125	WP(C)/0001406/2021	SUKANTA CHANDRA DAS	MANAS PATI	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0001407/2021	PRASAD KUMAR SAHOO	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0001408/2021	PATITAPABAN DAS	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0001409/2021	DAITARY SAMANTARAY	DINABANDHU NAYAK	//
		VS	VS	0
		THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA		//
129	WP(C)/0001410/2021	BHALU @ BIJAYA BEHERA	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE COMMISSIONER, CMC		//
130	WP(C)/0001411/2021	RABINDRA KUMAR MOHANTY	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0001412/2021	SANJAY KETAN NAYAK	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O., CUTTACK		//
132	WP(C)/0001413/2021	DR.BASANTA KUMAR NAIK	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0001414/2021	TAPAN KUMAR PATRA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0001415/2021	DURGA MADHAB BALIARSINGH	PRAVA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0001416/2021	NEELAKANTHA TRIPATHY	HEMA RANJAN BEHERA	//
		VS	VS	0
		UNION OF INDIA		//
136	WP(C)/0001417/2021	SRI SMASAN KALI, BIJE-BISINABAR	MANASH RANJAN NAYAK	//
		VS	VS	0

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137	WP(C)/0001418/2021	STATE OF ODISHA GANESWAR SINGH VS	AUROVINDA MOHANTY VS	// // 0
138	WP(C)/0001419/2021	STATE OF ODISHA BANSIDHAR DASH VS	MANORANJAN MISHRA VS	// // 0
139	WP(C)/0001420/2021	COLLECTOR, JAGATSINGHPUR MAYADHAR PANDA VS	PRASANNA KUMAR MISHRA VS	// // 0
140	WP(C)/0001421/2021	STATE OF ODISHA KHAGESWAR SAHOO VS	NIRASUNDAR PANDA VS	// // 0
141	WP(C)/0001422/2021	STATE OF ODISHA SHASHWAT KUMAR PARIDA VS	CHIRANJAYA MOHANTY VS	// // 0
142	WP(C)/0001423/2021	RUNALISHA BARIK SADANANDA ROUT VS	SIDHARTHA SWAIN VS	// // 0
143	WP(C)/0001424/2021	STATE OF ODISHA JOGENDRA BARAL VS	SIDHARTHA SWAIN VS	// // 0
144	WP(C)/0001425/2021	STATE OF ODISHA RAMESH CHANDRA BISWAL VS	SIDHARTHA SWAIN VS	// // 0
145	WP(C)/0001426/2021	STATE OF ODISHA SARASWATI DAS VS	SIDHARTHA SWAIN VS	// // 0
146	WP(C)/0001427/2021	STATE OF ODISHA DILLIP KUMAR SATAPATHY VS	SIDHARTHA SWAIN VS	// // 0
147	WP(C)/0001428/2021	STATE OF ODISHA DURGA PRASAD MOHANTA VS	SIDHARTHA SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0001429/2021	BIJAY KUMAR SWAIN VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
149	WP(C)/0001430/2021	RAMESH CHANDRA JENA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
150	WP(C)/0001431/2021	JOGENDRA KUMAR MOHANTA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
151	WP(C)/0001432/2021	PRALAYARANJAN SWAIN VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
152	WP(C)/0001433/2021	DILLIP KUMAR BISWAL VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
153	WP(C)/0001434/2021	M/S. BANSPANI IRON LTD. VS THE ASSISTANT COMMISSIONER OF INCOME TAX	BIJAY PANDA VS	// 0 //
154	WP(C)/0001435/2021	RAJESH MOHANTY CONSTRUCTION PVT. LTD.S.RAO VS GOVT. OF INDIA	VS	// 0 //
155	WP(C)/0001436/2021	SABIR KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
156	WP(C)/0001437/2021	DICHENDRA DANSANA VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
157	WP(C)/0001438/2021	UPENDRA KUMAR DAS VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
158	WP(C)/0001439/2021	A.SASANKA SEKHAR PATRA VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
159	WP(C)/0001440/2021	JAYAKRUSHNA MISHRA	RANJIT MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0001441/2021	ANADI KISHAN	PANCHANAN SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0001442/2021	SUBASH CHANDRA SETHI	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0001443/2021	ASHOK KISAN	PANCHANAN SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0001444/2021	SIBA PRASAD BAHINIPATI	S.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0001445/2021	SUBASH CHANDRA PRADHAN	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0001446/2021	BISWARANJAN PARIDA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0001447/2021	SHYAM SUNDAR PRADHAN	PANCHANAN SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0001448/2021	RANKA BISOYI	S.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0001449/2021	BIJAYA KUMAR BEHERA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0001450/2021	JADUMANI PATTANIAK	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0001451/2021	NIKUNJA BHATRA	SAROJ KUMAR PADHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0001452/2021	UNION OF INDIA HARIHAR JANI VS STATE OF ODISHA	RANJIT MOHANTY VS	// // 0 //
172	WP(C)/0001453/2021	GOLAK BIHARI BISWAL VS ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
173	WP(C)/0001454/2021	M/S. BRITANNIA INDUSTRIES LTD. VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
174	WP(C)/0001455/2021	JAGABANDHU ENTERPRISERS LTD VS OPTCL	PRASANNA KUMAR NAYAK VS	// 0 //
175	WP(C)/0001456/2021	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	PRASANNA KU. NAYAK (1) VS	// 0 //
176	WP(C)/0001457/2021	SATYANANDA BEHERA VS PRESIDING OFFICER, CGIT	SATYABRATA MOHANTY VS	// 0 //
177	WP(C)/0001458/2021	MEENA KUMARI MISHRA VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
178	WP(C)/0001459/2021	NILAMANI PUROHIT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
179	WP(C)/0001460/2021	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
180	WP(C)/0001461/2021	SMC OF AMRUTIA SASAN PROJECT PRIMARY SCHOOL VS STATE OF ODISHA	K.S.CHOWAN VS	// 0 //
181	WP(C)/0001462/2021	SMC OF POSTAPOKHARI PROJECT PRIMARY SCHOOL VS STATE OF ODISHA	K.S.CHOWAN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0001463/2021	E-CITY PROJECTS LUCKNOW PVT LTD, VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
183	WP(C)/0001464/2021	SUBASH CHANDRA SETHI VS FOOD CORP. OF INDIA	DEBENDRA MOHANTA VS	// 0 //
184	WP(C)/0001465/2021	SAROJ KUMAR NAYAK VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
185	WP(C)/0001466/2021	ASHOK KUMAR BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
186	WP(C)/0001467/2021	ADIKANDA PANI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
187	WP(C)/0001468/2021	HRUDAYANANDA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
188	WP(C)/0001469/2021	BHAGIRATHI PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
189	WP(C)/0001470/2021	NALIN KUMAR PATNAIK VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
190	WP(C)/0001471/2021	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
191	WP(C)/0001472/2021	TRIBHUBAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
192	WP(C)/0001473/2021	SASWATI ROUT VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
193	WP(C)/0001474/2021	URBASHI SHIAL	SATYABRATA SENAPATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0001475/2021	GANESH MOVERS AND LOGISTICS PVT.LTD	AKSHYA KUMAR MOHAPATRA	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY		//
195	WP(C)/0001476/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		DAMODAR MAHALIK		//
196	WP(C)/0001477/2021	BRAJABANDHU ROUT	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0001478/2021	HINDUSTAN AERONAUTICS MAZDOOR SANGH, BUNSBEDA	M. SUNSHEDA	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0001479/2021	MAHESWAR PATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0001480/2021	DUSHASAN PRADHAN	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0001481/2021	DHYANESWAR GIRI	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0001482/2021	DEBANANDA MAHANTA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0001483/2021	SUSANTA KUMAR SAHOO	ANUGRAHA N.SAMANTARAY	//
		VS	VS	0
		COLLECTOR ,JAJPUR		//
203	WP(C)/0001484/2021	KUMKUMITA NAYAK	RABI NARAYAN BEHERA	//
		VS	VS	0
		TAHASILDAR, ATHAGARH		//
204	WP(C)/0001485/2021	DEEPAK KUMAR MUKHI	RAMANI KANTA PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0001486/2021	THE GM, BSNL, CUTTACK NILIMA MOHANTA VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// // 0 //
206	WP(C)/0001487/2021	STATE OF ODISHA VS KANHU CHARAN PRADHAN	ADDL.GOV VS	// 0 //
207	WP(C)/0001488/2021	RAZIYA BARIK VS THE GM, OCP AREA	BISWAJIT MOHANTY VS	// 0 //
208	WP(C)/0001489/2021	THE ODIA JAGARANA MANCHA, MAYURBHANJA VS THE CHIEF ELECTION COMMISSIONER OF INDIA	RAJENDRA PRATAP BADUMAHAPATRA VS	// 0 //
209	WP(C)/0001490/2021	RANJIT KISHOR SENAPATI VS STATE OF ODISHA	SAMEEK KUMAR DAS VS	// 0 //
210	WP(C)/0001491/2021	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
211	WP(C)/0001492/2021	ANIMA BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
212	WP(C)/0001493/2021	MANOJ MAJHI VS MCL, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
213	WP(C)/0001494/2021	SANTOSH KUMAR SABAT VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
214	WP(C)/0001495/2021	JASODA KHARSEL VS MCL, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
215	WP(C)/0001496/2021	PRAFULLA KUMAR GURU VS UNION OF INDIA	SAILABALA JENA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0001497/2021	SUKANTI DHANDI VS MCL, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
217	WP(C)/0001498/2021	BHUBANMOHINI NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
218	WP(C)/0001499/2021	MAMATA KAMAR VS MCL, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
219	WP(C)/0001500/2021	SANGITA SAHU VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
220	WP(C)/0001501/2021	TIRU SANE VS MCL, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
221	WP(C)/0001502/2021	INDIC INSTITUTE OF DESIGN AND RESEARCH VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
222	WP(C)/0001503/2021	SURENDRA NAIK VS MCL, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
223	WP(C)/0001504/2021	MURALIDHAR POTHAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
224	WP(C)/0001505/2021	CHHAYAKANTA SAHU VS STATE OF ODISHA	DURGESH NARAYN RATH VS	// 0 //
225	WP(C)/0001506/2021	RATIKANTA BEHURA VS STATE OF ODISHA	RAJENDRA KRUSHNA BOSE VS	// 0 //
226	WP(C)/0001507/2021	GANGADHAR BADHEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
227	WP(C)/0001508/2021	PRASANTA KUMAR BEHURA	RAJENDRA KRUSHNA BOSE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0001509/2021	MAMATA DAS	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0001510/2021	MANBODH MAJHI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		MCL, SAMBALPUR		//
230	WP(C)/0001511/2021	HEMANTA KUMAR BEHERA	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0001512/2021	RAMA CHANDRA PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0001513/2021	JAGDISH DHANDI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		MCL, SAMBALPUR		//
233	WP(C)/0001514/2021	KEDARNATH PADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0001515/2021	HAREKRUSHANA SETH	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		MCL, SAMBALPUR		//
235	WP(C)/0001516/2021	AMIT MAJHI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		MCL, SAMBALPUR		//
236	WP(C)/0001517/2021	BISHNU NARAYAN DAS	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0001518/2021	M/S.EXECUTIVE SECURITY PVT LTD	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0001519/2021	ANKIT AGARWAL@ANKIT KUMAR AGARWADHIRENDRA KUMAR MOHAPTRA		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		R T O ROURKELA		//
239	WP(C)/0001520/2021	DYNAMIC INDUSTRIAL SECURITY SERVICE	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		GOVT. OF INDIA		//
240	WP(C)/0001521/2021	MINATI KARMI	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
241	WP(C)/0001522/2021	ANKIT AGARWAL@ANKIT KUMAR AGARWADHIRENDRA KUMAR MOHAPATRA		//
		VS	VS	0
		R T O ROURKELA		//
242	WP(C)/0001523/2021	RAMA CHANDRA SAHU	ADITYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
243	WP(C)/0001524/2021	ANKIT AGARWAL@ANKIT KUMAR AGARWADHIRENDRA KUMAR MOHAPATRA		//
		VS	VS	0
		R T O ROURKELA		//
244	WP(C)/0001525/2021	SMC OF CHHAKANA PRIMARY SCHOOL	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
245	WP(C)/0001526/2021	PURUSOTTAM BEHERA	UDIT RANJAN JENA	//
		VS	VS	0
		COLLECTOR AND DM, BALASORE		//
246	WP(C)/0001527/2021	ANIL KUMAR AGARWAL	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		R T O ROURKELA		//
247	WP(C)/0001528/2021	RAZIYA BARIK @ NAG@ ROSY BARIK	ULLASH CH. MOHANTY	//
		VS	VS	0
		CHIEF MD, MCL, SAMBALPUR		//
248	WP(C)/0001529/2021	BISHNURUPA MAHAPATRA	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
249	WP(C)/0001530/2021	CHINMAYA SATPATHY	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		R T O SUNDERGARH		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0001531/2021	BISHNU PRIYA BUGUDI VS UNION OF INDIA	B.K.PARDHI VS	// 0 //
251	WP(C)/0001532/2021	M/S THAKUR BUILDTECH PVT.LTD VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	// 0 //
252	WP(C)/0001533/2021	SURENDRA ROUT VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
253	WP(C)/0001534/2021	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
254	WP(C)/0001535/2021	ALUMNI ASSOCIATION, LAJPAT RAI LAW COLLEGE VS STATE OF ODISHA	KISHOR ANANDA GURU VS	// 0 //
255	WP(C)/0001536/2021	BASANTA KUMAR MAJHI VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
256	WP(C)/0001537/2021	M/S THAKUR BUILD TECH PVT, LTD VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	// 0 //
257	WP(C)/0001538/2021	LAXMIPRIYA DIXIT VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
258	WP(C)/0001539/2021	MINI SINGHDEO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
259	WP(C)/0001540/2021	M/S THAKUR BUILDTECH PVT,LTD VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	// 0 //
260	WP(C)/0001541/2021	PRAMOD SAHU VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
261	WP(C)/0001542/2021	CHANDINI PRASAD	DILIP KUMAR SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0001543/2021	JHUMALATA PRADHAN	SIDHARTHA MISHRA (1)	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0001544/2021	SANJAY KUMAR SAHOO @ SANJAYA SAHOOSUBASH CHANDRA PANI		//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
264	WP(C)/0001545/2021	SANJAY KUMAR SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., ROURKELA		//
265	WP(C)/0001546/2021	PUJARANI NAYAK	SANJEEV UDGATA	//
		VS	VS	0
		DIRECTOR OF TEACHER EDUCATION AND SCERT ODISHA		//
266	WP(C)/0001547/2021	BATSALYA CHARITABLE TRUST	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0001548/2021	GORA CHAND MOHANTA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0001549/2021	BINAYAK MAHARANA	P. K. PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0001550/2021	RABI RANJAN DASH	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0001551/2021	JOSHODAMANI MOHANTA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0001552/2021	SUKANTA KUMAR SAHOO	MAHESWAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0001553/2021	BISMAY KUMAR BISWAL	J.K.MISHRA (2)	//
		VS	VS	0

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273	WP(C)/0001554/2021	Board Of Secondary Education SIBA PRASAD DHALASAMANT VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	// // 0 //
274	WP(C)/0001555/2021	DASHARATHA SAMAL VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
275	WP(C)/0001556/2021	M/S. LAXMI JAGANNATH COOKERY PVT. LTD VS UNION OF INDIA	JAYA KUMAR JENA VS	// 0 //
276	WP(C)/0001557/2021	DR. INDUBHUSAN KAR VS ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, ODISHA	P.K.RATH VS	// 0 //
277	WP(C)/0001558/2021	ABHIRAM NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
278	WP(C)/0001559/2021	SASMITA MISHRA VS STATE OF ODISHA	ULLASH CH. MOHANTY VS	// 0 //
279	WP(C)/0001560/2021	RAMESH CHANDRA PATI VS STATE OF ODISHA	DURGA PRASAD PATTANAIK VS	// 0 //
280	WP(C)/0001561/2021	NETRANANDA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
281	WP(C)/0001562/2021	RANJAN KUMAR BARIK VS STATE OF ODISHA	PABIR KUMAR RAY VS	// 0 //
282	WP(C)/0001563/2021	JYOTSNA SINGH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
283	WP(C)/0001564/2021	PRASANT KUMAR MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0001565/2021	SATRUGHAN MALLICK VS STATE OF ODISHA	B.M.SARANGI VS	// 0 //
285	WP(C)/0001566/2021	GAJARAJ BHOI VS STATE OF ODISHA	KABITA MOHANTY VS	// 0 //
286	WP(C)/0001567/2021	SATYANARAYAN BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
287	WP(C)/0001568/2021	DURGESH NANDAN GIRI VS REGIONAL TRANSPORT OFFICER	B.M.SARANGI VS	// 0 //
288	WP(C)/0001569/2021	BISWAMBHAR DASH VS UNION OF INDIA	AMLAN SHAKTI PAUL VS	// 0 //
289	WP(C)/0001570/2021	JAMINI KANTA PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
290	WP(C)/0001571/2021	AMRITA NANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
291	WP(C)/0001572/2021	MUKTINANDA NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
292	WP(C)/0001573/2021	SUMANTA KUMAR SAMAL VS REGIONAL TRANSPORT OFFICER	B.M.SARANGI VS	// 0 //
293	WP(C)/0001574/2021	SIMACHAL BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
294	WP(C)/0001575/2021	ALOK RANJAN PATRA VS TAHASILDAR, DANAGADI	B.M.SARANGI VS	// 0 //
295	WP(C)/0001576/2021	GOBARDHAN SAHOO	S.PATTANAIAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0001577/2021	SANATAN MUNDAMAJHI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0001578/2021	KARTIKA PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001579/2021	PRATAP CHANDRA NANDA	S.PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0001580/2021	PRADEEP GANIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001581/2021	LAXMI NARAYAN KHADANGA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0001582/2021	BIBEKANANDA BAL	S.PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0001583/2021	BHUBANESWAR INDUSTRIAL WORKERS UNION	SIM AJITAV PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0001584/2021	SISIR CHANDRA DASH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0001585/2021	SARAT CHANDRA MISHRA	S.PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0001586/2021	JOSEPH MALIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0001587/2021	PADMANABHA ROUT	S.PATTANAIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0001588/2021	STATE OF ODISHA SUGRIBA NAYAK VS	K.K.SWAIN VS	// // 0
308	WP(C)/0001589/2021	STATE OF ODISHA PRAVAT KUMAR SAMAL VS	S.PATTANAİK VS	// // 0
309	WP(C)/0001590/2021	STATE OF ODISHA BIJAYA KUMAR PUROHIT VS	K.K.SWAIN VS	// // 0
310	WP(C)/0001591/2021	STATE OF ODISHA KALANDI CHARAN NATH VS	NAGEN KUMAR BARICK VS	// // 0
311	WP(C)/0001592/2021	STATE OF ODISHA SINIBAS RANA VS	S.PATTANAİK VS	// // 0
312	WP(C)/0001593/2021	STATE OF ODISHA ARAKHITA CHANDRA SAMANTA VS	JYOTIRMAY GUPTA VS	// // 0
313	WP(C)/0001594/2021	STATE OF ODISHA SONALIMADHUSMITA BEHURIA VS	AKSHAYA KUMAR PANDEY VS	// // 0
314	WP(C)/0001595/2021	STATE OF ODISHA FIRE OFFICER, NORTHERN RANGE, SAMBALPUR VS NABIN BARAD	MDL. GOVT. ADVOCATE VS	// // 0
315	WP(C)/0001596/2021	STATE OF ODISHA PRADIPTA KUMAR NAYAK VS	S.P.NATH VS	// // 0
316	WP(C)/0001597/2021	STATE OF ODISHA AJAYA KUMAR SARANGI VS	BHUBAN MOHAN BHUYAN VS	// // 0
317	WP(C)/0001598/2021	STATE OF ODISHA NALINI PRAVA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :13/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0001599/2021	GOURI SAHU VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
319	WP(C)/0001600/2021	K.SANTOSH KUMAR PATRA VS STATE OF ODISHA	B.B.SWAIN VS	// 0 //
320	WP(C)/0001601/2021	MRUTUYUNJAYA PRASAD BISWAL VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
321	WP(C)/0001602/2021	BISWANATH DASH VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
322	WP(C)/0001603/2021	LALIT NARAYAN DEBATA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
323	WP(C)/0001604/2021	RAJASHREE BALIARSINGH VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
324	WP(C)/0001605/2021	HAREKRUSHNA BHUYAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
325	WP(C)/0001606/2021	RANJAN KUMAR TRIPATHY VS REGIONAL PROVIDENT FUND COMMISSIONER	BIRAJA PRASANNA SATAPATHY VS	// 0 //
326	WP(C)/0001607/2021	ABANI KUMAR SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
327	WP(C)/0001608/2021	RADHA RANI PALO VS STATE OF ODISHA	S.PATRO VS	// 0 //
328	WP(C)/0001609/2021	DAMAYANTI PANDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
329	WP(C)/0001610/2021	SHYAMSUNDAR MOHAPATRA SHARMA	D.P.MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	WP(C)/0001611/2021	THE SUB-COLLECTOR,PURI RANJAN GOUDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	()
331	WP(C)/0001612/2021	STATE OF ODISHA MANORANJAN KARJEE@MANORANJAN KARJEE	SPATRO	//
		VS	VS	()
332	WP(C)/0001613/2021	STATE OF ODISHA KRUSHNA CHANDRA GOUDA	JANAKI KANTA MAHAPATRA	//
		VS	VS	()
333	WP(C)/0001614/2021	STATE OF ODISHA B. NIRANJAN BEHERA	Subhasish Mohanty	//
		VS	VS	()
334	WP(C)/0001615/2021	CENTRAL INDUSTRIAL SECURITY FORCE GANGADHAR MOHANTY	PRADEEP KUMAR DASH	//
		VS	VS	()
335	ABLAPL/0000492/2021	THE CONSOLIDATION OFFICER, KENDRAPARA CUM ADDL. SUB COLLECTOR, KENDRAPARA UTTAM THAPA	DEEPAK KUMAR SAHOO	//
		VS	VS	()
336	ABLAPL/0000493/2021	STATE OF ODISHA SATYAJIT SUR	A.P.BOSE	//
		VS	VS	()
337	ABLAPL/0000494/2021	STATE OF ODISHA ALHADA RAULO @ AYUB RAUL	BIJAYA KUMAR MISHRA	//
		VS	VS	()
338	ABLAPL/0000495/2021	STATE OF ODISHA SUDARSAN SUNDARAY	JITENDRA SAMANTARAY	//
		VS	VS	()
339	ABLAPL/0000496/2021	STATE OF ODISHA SUSANTA CHOUDHARY	SIDDHARTH GOUTAM DAS	//
		VS	VS	()
340	ABLAPL/0000497/2021	STATE OF ODISHA SANTOSH KUMAR SASMAL	SOUMENDRA KUMAR NAYAK	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0000498/2021	STATE OF ODISHA KHETRAMOHAN PATTNAYAK VS	SAMARENDRA PATTNAYAK VS	// BAIDYANATHPUR /313 /2020 ()
342	ABLAPL/0000499/2021	STATE OF ODISHA SATRUGHANA KATUALA VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /236 /2020 ()
343	ABLAPL/0000500/2021	STATE OF ODISHA LOKANATH DAS VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /2 /2021 ()
344	ABLAPL/0000501/2021	STATE OF ODISHA SHIBA PRASAD DAS VS	BANSHIDHAR BAUG VS	// CAPITAL P.S. /591 /2020 ()
345	ABLAPL/0000502/2021	STATE OF ODISHA SOMANATH SAHOO VS	MANAS RANJAN PANDA VS	// KUMBHARAPARA /337 /2020 ()
346	ABLAPL/0000503/2021	STATE OF ODISHA SANTOSH KUMAR KARAN VS	AJAY KUMAR SWAIN VS	// SARANAKUL /116 /2020 ()
347	ABLAPL/0000504/2021	STATE OF ODISHA SONA @ SUNA KHOSLA VS	ARIJEET MISHRA VS	// BORIGUMMA /71 /2019 ()
348	ABLAPL/0000505/2021	STATE OF ODISHA LAXMIDHAR BEHERA @ MITHUN BEHERA VS	SURYAKANTA DWIBEDI VS	// RUPSA /87 /2020 ()
349	ABLAPL/0000506/2021	STATE OF ODISHA MOHINI BHOI VS	ABHILASH MISHRA VS	// SONEPUR /183 /2020 ()
350	ABLAPL/0000507/2021	STATE OF ODISHA SUSHANTA KARRI VS	S.K.JOSHI VS	// TUREIKELA /159 /2020 ()
351	ABLAPL/0000508/2021	STATE OF ODISHA ARUNA KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BINJHARPUR /436 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0000509/2021	GUNA BANIA @ ALEKHA CHANDRA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	AIR FIELD P.S. /284 /2020 () //
353	ABLAPL/0000510/2021	SOHAIL KHAN VS STATE OF ODISHA	MANAS CHANDA VS	SAMBALPUR TOWN /8 /2021 () //
354	ABLAPL/0000511/2021	HARIS CHANDRA SAHU @ HARI SAHU VS STATE OF ODISHA	MANAS CHAND VS	BAIDYANATHPUR /7 /2021 () //
355	ABLAPL/0000512/2021	KUNAL TANDI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /13 /2021 () //
356	ABLAPL/0000513/2021	RUDRADEV CHANDAN VS STATE OF ODISHA	ABHAS MOHANTY VS	BARGAON /182 /2020 () //
357	ABLAPL/0000514/2021	SAROJ DALAI @ SAROJ KAMAL DALAI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KUAKHIA /7 /2021 () //
358	ABLAPL/0000515/2021	GALIB HASMI VS STATE OF ODISHA	ASIT KU JENA VS	KUAKHIA /89 /2020 () //
359	ABLAPL/0000516/2021	BRAJA PRADHAN @ BRAJA KISHORE PRADHAN VS STATE OF ODISHA	M.G.MADANI VS	DHUSURI /159 /2020 () //
360	ABLAPL/0000517/2021	SAROJA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	MANCHESWAR P.S. /3 /2021 () //
361	ABLAPL/0000518/2021	BAPI JENA @ RASHMI RANJAN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /4 /2021 () //
362	ABLAPL/0000519/2021	SK. RAHEMAT @ BHOLA @ SK. RAHEMAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SORO /547 /2017 () //
363	ABLAPL/0000520/2021	SUREN BEHERA @ SURAN BEHERA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /441 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0000521/2021	RAKESH KUMAR MALLICK	U.C.MISHRA	SAHID NAGAR P.S. /247 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0000522/2021	RISHIBA KARMI @ RUSAVA KARMI	SURYAKANTA DWIBEDI	/117 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0000523/2021	LALIT KUMAR DAS @ KALITA	AMLAN SHAKTI PAUL	KHURDA SADAR /46 /2014
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0000524/2021	SIBA RAM SINGH	TAPAS KU. ACHARYA	KHALLIKOTE /537 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0000525/2021	BINAYAK SENAPATI	ASIT KU JENA	KUAKHIA /89 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0000526/2021	NALINIKANTA GOCHHAYAT	SIVANANDA ROY	RAGHUNATHPALI /251 /2013
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0000527/2021	KALYANI CHHOTARAY	MANAS RANJAN DAS	NIRAKARPUR /129 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0000528/2021	TAPU @ SANJAY KUMAR JENA	RAMA CHANDRA JENA	JALESWAR /4 /2021
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0000529/2021	RABINDRA KUMAR ROUT @ RABI ROUT	AMLAN SHAKTI PAUL	BARANGA /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0000530/2021	PUSPARAJ SINGH @ ARJUN SINGH	DHIRENDRA KU. MOHAPATRA	BHASMA /147 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0000531/2021	RINKU @ UMAKANTA MALIK	SURYAKANTA DASH	/295 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0000532/2021	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /441 /2020 ()
376	ABLAPL/0000533/2021	STATE OF ODISHA JALANDHAR NAYAK VS	SABYASACHI MISHRA VS	// PURI TOWN /263 /2020 ()
377	ABLAPL/0000534/2021	STATE OF ODISHA BHATTA @ SATYABADI PRADHAN VS	BRUNDABAN ROUT VS	// PIPLI /229 /2020 ()
378	ABLAPL/0000535/2021	STATE OF ODISHA NAKULA MAHAKUD VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /183 /2020 ()
379	ABLAPL/0000536/2021	STATE OF ODISHA ARIA @ MANOJ KUMAR SUNDARAY VS	A.PATTANAİK VS	// BEGUNIA P.S. /1 /2021 ()
380	ABLAPL/0000537/2021	STATE OF ODISHA PANKAJ JAIN @ PANDAV PREMA DAS VS	KOUSİK ANANDA GURU VS	// MAHILA P.S. BUXIBAZAR /112 /2020 ()
381	ABLAPL/0000538/2021	STATE OF ODISHA BABAJI CHARAN SAHOO VS	BIDYADHAR PRADHAN VS	// CHANDRASEKHARPUR /332 /2020 ()
382	ABLAPL/0000539/2021	STATE OF ODISHA CHITTARANJAN NATH VS	KOUSİK ANANDA GURU VS	// MAHILA P.S. BUXIBAZAR /112 /2020 ()
383	ABLAPL/0000540/2021	STATE OF ODISHA SUKEI SUNDARA @ SUKANTI SUNDARAY VS	S.K.BHANJADEO VS	// KHURDA SADAR /202 /2020 ()
384	ABLAPL/0000541/2021	STATE OF ODISHA DIPU UTTARAKABAT @ DWIPAK UTTERKABAT VS	NIKRAM KESHARI RAJ VS	// NIRAKARPUR /83 /2018 ()
385	ABLAPL/0000542/2021	STATE OF ODISHA KARTIK KISHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BONAI /6 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :13/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0000543/2021	TUTU ROURAY @ KALPATARU ROURAY VS STATE OF ODISHA	CHITTA RANJAN DASH VS	KHANDAGIRI P.S. /884 /2020 () //
387	ABLAPL/0000544/2021	MAHADEB MAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	JHARPOKHARIA /242 /2020 () //
388	ABLAPL/0000545/2021	RAMESH CHANDRA PADHI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	/ /0 () //
389	ABLAPL/0000546/2021	JAYANTI MALIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	BASUDEVPUR /54 /2020 () //
390	ABLAPL/0000547/2021	MANMOHAN MUKHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	THAKURMUNDA /123 /2020 () //
391	ABLAPL/0000548/2021	NANI GOPAL JENA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KAMARDA /74 /2020 () //
392	ABLAPL/0000549/2021	JAGA @ NIRANJAN MUKHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	THAKURMUNDA /123 /2020 () //
393	ABLAPL/0000550/2021	ANIL KUMAR SAHOO VS STATE OF ODISHA	MANAS CHAND VS	ANANDAPUR /2 /2021 () //
394	ABLAPL/0000551/2021	SRIDHAR SAHOO VS STATE OF ODISHA	MANAS CHAND VS	ANANDAPUR /2 /2021 () //
395	ABLAPL/0000552/2021	S.K.AFSAR VS STATE OF ODISHA	S.ROUT VS	DARGHA BAZAR /133 /2020 () //
396	ABLAPL/0000553/2021	SWAGATIKA SATPATHY VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /9 /2021 () //
397	ABLAPL/0000554/2021	MARKAND BISWAL	RADHIKA RANJAN BHATTACHARY	TELKOI /3 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0000555/2021	LINGARAJ PARIDA	SUSANTA KUMAR MISHRA	AIRPORT /6 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0000556/2021	MITU NAYAK @ BHOI	SUSANTA KUMAR MISHRA	JATNI P.S. /3 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0000557/2021	SK ALIM @ SK ALIM BABU	S.HARICHANDAN	PURUNABAZAR /246 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0000558/2021	MOHD.ASLAM	RAJJEET ROY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0000559/2021	DIBYKANTA MALLICK @ BABULI	ARIJEET MISHRA	SUKINDA /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0000560/2021	GANGADHAR SAHOO	ABHISHEK MOHANTY	SECTOR-7 /2 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0000561/2021	ULLASH CHANDRA CHAMPATIRAY	RAKESH KUMAR MALLICK	ANGUL TOWN /13 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0000562/2021	GANESH NAYAK	A.PATTANAİK	KHURDA P.S. /3 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0000563/2021	BICHITRA PRADHAN	A.PATTANAİK	PATTAMUNDAI /305 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0000564/2021	SULOCHANA MALIK	A.PATTANAİK	PATTAMUNDAI /269 /2019
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0000565/2021	LAXMIDHAR JALLY	MANMAYA KUMAR DASH	KHURDA ROAD G.R.P.S. /83 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0000566/2021	STATE OF ODISHA ASHOK CHANDRA BHAI SA VS	ABHAS MOHANTY VS	// BARGAON /182 /2020 ()
410	ABLAPL/0000567/2021	STATE OF ODISHA GOURANGA SOREN VS	BIRAJA PRASANNA SATAPATHY VS	// BARIPADA TOWN /219 /2019 ()
411	ABLAPL/0000568/2021	STATE OF ODISHA BHABANI CHARAN RATH VS	BINI MISHRA VS	// PIPLI /130 /2018 ()
412	WPC(OA)/0000725/2018	STATE OF ODISHA MANOJ KUMAR SAHU VS	RANJIT SAMAL VS	// // ()
413	WPC(OA)/0000726/2018	STATE OF ODISHA GOBARDHAN MISHRA VS COMMISSIONER CUM SECY.SAND ME DEPT.	RANJIT SAMAL VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :13/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 CONTAC/1/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
2	1/2021 WPC(OA)/887/2019	PRASANTA KUMAR HANUMAN-MP	SHASHI BHUSAN JENA
3	2/2021 CONTAC/1/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
4	2/2021 WPC(OA)/887/2019	PRASANTA KUMAR HANUMAN-MP	SOUMYA DEV RAY
5	3/2021 FA/298/1982	BASANTA-MP	M/S.B.H.MOHANTY
6	3/2021 SA/72/1996	BHIKARI-MP	M/S.R.K.MOHAPATRA
7	3/2021 WPC(OA)/887/2019	PRASANTA KUMAR HANUMAN-MP	M/S.SURYA NARAYAN PATNAIK
8	4/2021 FA/298/1982	BASANTA-MP	M/S.B.H.MOHANTY
9	4/2021 WPC(OA)/606/2016	SARAT CHANDRA PATRA-MP	SOUMENDRA PATTANAİK
10	5/2021 FA/298/1982	BASANTA-MP	M/S.B.H.MOHANTY
11	5/2021 MATA/2/2021	DEBASMITA BEHERA-MP	MANORANJAN MISHRA 2
12	5/2021 WPC(OA)/725/2018	MANOJ KUMAR SAHU-MP	RANJIT SAMAL
13	6/2021 CMAPL/5/2021	RINARANI NAIK-MP	adv.
14	6/2021 FA/298/1982	BASANTA-MP	M/S.B.H.MOHANTY
15	6/2021 WPC(OA)/726/2018	GOBARDHAN MISHRA-MP	RANJIT SAMAL
16	7/2021 RPFAM/3/2021	MANOJ KUMAR RANA-MP	ANJAN KUMAR BISWAL
17	9/2021 TRP(C)/9/2021	SUSMITA MAHARANA-MP	SIDDHARTH PRASAD MISHRA
18	10/2021 CRLMP/67/2021	RAJIB LOCHAN DASH-MP	G.N.MISHRA
19	11/2021 CRLMP/1413/2020	MONALISHA DAS-MP	LALITENDU MISHRA
20	13/2021 CONTC/4763/2020	BHAGIRATHI PRUSTY-MP	M/S.TAPAN KUMAR BISWAL, K.K.SAMAL, S.K.LENKA
21	13/2021 RVWPET/10/2021	STATE OF ODISHA-MP	A.S.C.
22	14/2021 CONTC/264/2021	BATA KRUSHNA JENA-MP	SUMAN MODI
23	16/2021 CRLREV/814/2017	SANDEEP DAS-MP	M/S.SOUBHAGYA KUMAR DASH
24	17/2021 CRLREV/493/2020	GUPTA KHARA-MP	JUGAL KISHORE PANDA
25	18/2021 CRLREV/462/2016	SURAT@SURTH TAKRI-MP	M/S.A.K.NANDA
26	18/2021	MADAN MOHAN DEO-MP	NARESH CHANDRA JENA

27	RSA/3/2021 20/2021 CRLA/22/2021	KALIA @ PRABINA SAHU-MP	PARTHA SARATHI NAYAK
28	21/2021 CMP/25/2021	AMAR SETHI-MP	DEEPALI MOHAPATRA
29	21/2021 CRLA/22/2021	KALIA @ PRABINA SAHU-MP	PARTHA SARATHI NAYAK
30	22/2021 CMP/26/2021	PRADEEP PHOSPHATES LTD.-MP	SAMBIT RATH
31	22/2021 CRLA/25/2021	KHETRA @ KHETRABASI DEHURY-MP	JULU KHANSAMA
32	23/2021 CRLA/25/2021	KHETRA @ KHETRABASI DEHURY-MP	JULU KHANSAMA
33	24/2021 CRLA/25/2021	KHETRA @ KHETRABASI DEHURY-MP	JULU KHANSAMA
34	34/2021 CRLMC/46/2021	GANGADHAR SAHOO-MP	ABHISHEK MOHANTY
35	35/2021 CRLMC/47/2021	ALEKHA CHANDRA BEHERA-MP	SUSANTA KUMAR MISHRA
36	36/2021 CRLMC/48/2021	ASHISH KUMAR ROUT-MP	ROHIT RANJAN RAY
37	44/2021 MACA/28/2021	DIVYASHREE SAHOO-MP	PABITRA KUMAR NAYAK
38	45/2021 MACA/794/2020	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
39	46/2021 MACA/21/2021	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
40	53/2021 BLAPL/9609/2019	DHANU @ DHANESWAR KHALPADIA-MP	M/S PRASANNA KU. PARHI
41	54/2021 BLAPL/9174/2019	MADAN NAIK-MP	M/S DIPTI RANJAN BHOKTA
42	56/2021 ABLAPL/10884/2020	BABU BEHERA @ NARAYAN BEHERA-MP	S.P.DAS
43	71/2021 WA/2/2021	ABHAYA KUMAR PADHI-MP	BISWABIHARI MOHANTY
44	72/2021 WA/27/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
45	73/2021 WA/27/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
46	74/2021 WA/27/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
47	75/2021 WA/27/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
48	76/2021 WA/546/2013	RAJAT KU.JENA-MP	M/S.PRAFULLA K.KAR
49	670/2021 WP(C)/1393/2021	ABHAYA KUMAR SAMAL-MP	GYANA RANJAN SETHI
50	671/2021 WP(C)/293/2021	PROJECT COMMITTEE, PANI PANCHAYAT, UJIP, NUAPADA-MP	MONDRENDRA KUMAR MOHAPATRA
51	672/2021 WP(C)/1396/2021	SARIKA AGRAWAL-MP	BIKASH JENA
52	673/2021 WP(C)/1397/2021	D.SOUBHAGYA KUMAR-MP	AVIJIT PATNAIK
53	674/2021 WP(C)/191/2021	SUSANTA KUMAR SETHA-MP	PRANAB KUMAR SAMANTRAY
54	675/2021 WP(C)/193/2021	BHAGYARATHI MALLICK-MP	PRANAB KUMAR SAMANTRAY
55	676/2021 WP(C)/695/2021	SUSHANTA KUMAR PANI-MP	L.K.MOHANTY
56	677/2021 WP(C)/1399/2021	MUKESH KUMAR AGGARWAL-MP	G.N.MISHRA
57	678/2021 WP(C)/1401/2021	AMIT MISHRA-MP	G.N.MISHRA

58	679/2021 WP(C)/1402/2021	VISHWAS TRIPATHI-MP	G.N.MISHRA
59	680/2021 WP(C)/1404/2021	RASHMITA BARIK-MP	PRANAB KUMAR SAMANTRAY
60	681/2021 WP(C)/1179/2021	M/S.HI TECH ESTATES AND PROMOTERS PVT.LTD.-MP	BHASKAR CHANDRA PANDA
61	682/2021 WP(C)/1413/2021	DR.BASANTA KUMAR NAIK-MP	MANOJ KUMAR MOHANTY
62	683/2021 WP(C)/1415/2021	DURGA MADHAB BALIARSINGH-MP	PRAVA RANJAN MISHRA
63	684/2021 WP(C)/1418/2021	GANESWAR SINGH-MP	AUROVINDA MOHANTY
64	685/2021 WP(C)/1416/2021	NEELAKANTHA TRIPATHY-MP	HEMA RANJAN BEHERA
65	687/2021 WP(C)/1420/2021	MAYADHAR PANDA-MP	PRASANNA KUMAR MISHRA
66	688/2021 WP(C)/1429/2021	BIJAY KUMAR SWAIN-MP	SANTANU KUMAR SARANGI
67	689/2021 WP(C)/1432/2021	PRALAYARANJAN SWAIN-MP	RAMANATH ACHARYA
68	690/2021 WP(C)/1435/2021	RAJESH MOHANTY CONSTRUCTION PVT. LTD.-MP	S.S.RAO
69	691/2021 WP(C)/1035/2021	DEBASIS SAHOO-MP	KRUSHNA CH.DASH
70	692/2021 WP(C)/1434/2021	M/S. BANSPANI IRON LTD.-MP	BIJAY PANDA
71	693/2021 WP(C)/1436/2021	SABIR KHAN-MP	SUSANTA KUMAR BARAL
72	694/2021 WP(C)/1437/2021	DICHENDRA DANSANA-MP	PANCHANAN SAHOO
73	695/2021 WP(C)/1439/2021	A.SASANKA SEKHAR PATRA-MP	PANCHANAN SAHOO
74	696/2021 WP(C)/1441/2021	ANADI KISHAN-MP	PANCHANAN SAHOO
75	697/2021 WP(C)/1447/2021	SHYAM SUNDAR PRADHAN-MP	PANCHANAN SAHOO
76	698/2021 WP(C)/1454/2021	M/S. BRITANNIA INDUSTRIES LTD.-MP	SATYA SMRUTI MOHANTY
77	699/2021 WP(C)/1453/2021	GOLAK BIHARI BISWAL-MP	PRAFULLA KUMAR RATH
78	700/2021 WP(C)/1455/2021	JAGABANDHU ENTERPRISERS LTD-MP	PRASANNA KUMAR NAYAK
79	701/2021 WP(C)/1460/2021	PRAFULLA KUMAR NAYAK-MP	PRADEEP KUMAR DAS
80	702/2021 WP(C)/1461/2021	SMC OF AMRUTIA SASAN PROJECT PRIMARY SCHOOL-MK.SWAIN	
81	703/2021 WP(C)/3974/2016	SWARNALATA NAIK-MP	M/S.SOURYA SUNDAR DAS,M/S.PRANABA KU.GHOSE
82	704/2021 WP(C)/1462/2021	SMC OF POSTAPOKHARI PROJECT PRIMARY SCHOOL-MK.K.SWAIN	
83	705/2021 WP(C)/1464/2021	SUBASH CHANDRA SETHI-MP	DEBENDRA MOHANTA
84	706/2021 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
85	707/2021 WP(C)/38489/2020	ASHUTOSHA SARANGI-MP	SRINIVAS MOHANTY
86	708/2021 WP(C)/1432/2021	PRALAYARANJAN SWAIN-MP	RAMANATH ACHARYA
87	709/2021 WP(C)/38008/2020	AKHAYA KUMAR GUMANSINGH-MP	SRINIVAS MOHANTY
88	710/2021 WP(C)/1473/2021	SASWATI ROUT-MP	SASWAT DAS
89	711/2021	URBASHI SHIAL-MP	SATYABRATA SENAPATI

90	WP(C)/1474/2021 712/2021	HINDUSTAN AERONAUTICS MAZDOOR SANGH, SUNABEN RAMMISHRA	
91	WP(C)/1478/2021 713/2021	JAGDEV MAJHI-MP	SIDDHANT SARANGI
92	WP(C)/35413/2020 714/2021	BASUDEB BERA-MP	KHIROD K. ROUT
93	WP(C)/982/2021 715/2021	NILIMA MOHANTA-MP	PADMALAYA MOHAPATRA
94	WP(C)/1486/2021 716/2021	DIBAKAR MOHAPATRA-MP	KRISHNA CHANDRA SAHU
95	WP(C)/34987/2020 717/2021	STATE OF ODISHA-MP	ADDL.GOV'T
96	WP(C)/1487/2021 718/2021	ANIMA BISWAS-MP	RAJIB LOCHAN PATTNAIK
97	WP(C)/1492/2021 719/2021	MANOJ MAJHI-MP	UPENDRA KUMAR SAMAL
98	WP(C)/1493/2021 720/2021	SANTOSH KUMAR SABAT-MP	ANUPAM DASH
99	WP(C)/1494/2021 721/2021	JASODA KHARSEL-MP	UPENDRA KUMAR SAMAL
100	WP(C)/1495/2021 722/2021	SUKANTI DHANDI-MP	UPENDRA KUMAR SAMAL
101	WP(C)/1497/2021 723/2021	DR.UDIT SOURAV SAHOO-MP	RAMAKANTA MOHANTY
102	WP(C)/587/2021 724/2021	DR.SATISH KUMAR NANDA-MP	SIBANARAYAN BISWAL
103	WP(C)/588/2021 725/2021	DR.UDIT KUMAR BISWAL-MP	SIBANARAYAN BISWAL
104	WP(C)/589/2021 726/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
105	WP(C)/23523/2020 727/2021	MAMATA KAMAR-MP	UPENDRA KUMAR SAMAL
106	WP(C)/1499/2021 728/2021	BRAJA KISHORE DAS-MP	M/S.SATYABRATA MOHANTY
107	WP(C)/18362/2014 730/2021	TIRU SANE-MP	UPENDRA KUMAR SAMAL
108	WP(C)/1501/2021 733/2021	SANGITA SAHU-MP	TAPAN KUMAR BISWAL
109	WP(C)/1500/2021 735/2021	HAREKRUSHNA SAMAL-MP	M/S.S.DAS
110	WP(C)/1112/2016 736/2021	BRAHMANANDA MAHALIK-MP	S.D.ROUTRAY
111	WP(C)/38178/2020 737/2021	SATYA NARAYAN BEHERA-MP	BUDHADEV ROUTRAY
112	WP(C)/36725/2020 738/2021	SURENDRA NAIK-MP	UPENDRA KUMAR SAMAL
113	WP(C)/1503/2021 740/2021	MURALIDHAR POTHAL-MP	PRADEEP KUMAR DAS
114	WP(C)/1504/2021 741/2021	BIDYADHAR SENAPATI-MP	M/S. SAMEER KUMAR DAS
115	WP(C)/23623/2019 742/2021	MANBODH MAJHI-MP	UPENDRA KUMAR SAMAL
116	WP(C)/1510/2021 743/2021	HEMANTA KUMAR BEHERA-MP	J.K.KHUNTIA
117	WP(C)/1511/2021 744/2021	JAGDISH DHANDI-MP	UPENDRA KUMAR SAMAL
118	WP(C)/1513/2021 745/2021	HAREKRUSHANA SETH-MP	UPENDRA KUMAR SAMAL
119	WP(C)/1515/2021 746/2021	AMIT MAJHI-MP	UPENDRA KUMAR SAMAL
120	WP(C)/1516/2021 747/2021	M/S.EXECUTIVE SECURITY PVT LTD-MP	BIBHU PRASAD DAS
	WP(C)/1518/2021		

121	748/2021 WP(C)/37784/2020	UTTAM TRIPATHY-MP	MOHENDRA KUMAR MOHAPATRO
122	749/2021 WP(C)/1519/2021	ANKIT AGARWAL@ANKIT KUMAR AGARWAL-MP	DHIRENDRA KUMAR MOHAPTRA
123	750/2021 WP(C)/24201/2017	MANAGER,ELECTRICAL,dhenkanal electrical division,cesu-MM/S.B.K.NAYAK	
124	751/2021 WP(C)/1520/2021	DYNAMIC INDUSTRIAL SECURITY SERVICE-MP	KANANBALA ROY CHOUDHURY
125	752/2021 WP(C)/1522/2021	ANKIT AGARWAL@ANKIT KUMAR AGARWAL-MP	DHIRENDRA KUMAR MOHAPATRA
126	753/2021 WP(C)/1521/2021	MINATI KARMI-MP	S.K.SAMAL
127	754/2021 WP(C)/1524/2021	ANKIT AGARWAL@ANKIT KUMAR AGARWAL-MP	DHIRENDRA KUMAR MOHAPATRA
128	755/2021 WP(C)/1525/2021	SMC OF CHHAKANA PRIMARY SCHOOL-MP	MAHENDRA KUMAR SAHOO
129	756/2021 WP(C)/1526/2021	PURUSOTTAM BEHERA-MP	UDIT RANJAN JENA
130	757/2021 WP(C)/1527/2021	ANIL KUMAR AGARWAL-MP	DHIRENDRA KUMAR MOHAPATRA
131	758/2021 WP(C)/1538/2021	LAXMIPRIYA DIXIT-MP	BISWA PRAKASH DHAL
132	759/2021 WP(C)/1539/2021	MINI SINGHDEO-MP	DILIP KUMAR SAHU
133	760/2021 WP(C)/1541/2021	PRAMOD SAHU-MP	RABINDRA KUMAR PATNAIK
134	762/2021 WP(C)/1542/2021	CHANDINI PRASAD-MP	DILIP KUMAR SAHU
135	763/2021 WP(C)/1543/2021	JHUMALATA PRADHAN-MP	SIDHARTHA MISHRA (1)
136	764/2021 WP(C)/1547/2021	BATSALYA CHARITABLE TRUST-MP	AMIT PRASAD BOSE
137	765/2021 WP(C)/1546/2021	PUJARANI NAYAK-MP	SANJEEV UDGATA
138	766/2021 WP(C)/1550/2021	RABI RANJAN DASH-MP	NIRANJAN LENKA
139	767/2021 WP(C)/1553/2021	BISMAY KUMAR BISWAL-MP	J.K.MISHRA (2)
140	768/2021 WP(C)/1557/2021	DR. INDUBHUSAN KAR-MP	P.K.RATH
141	769/2021 WP(C)/1560/2021	RAMESH CHANDRA PATI-MP	DURGA PRASAD PATTANAIK
142	770/2021 WP(C)/1575/2021	ALOK RANJAN PATRA-MP	B.M.SARANGI
143	771/2021 WP(C)/1583/2021	BHUBANESWAR INDUSTRIAL WORKERS UNION-MP	SASIM AJITAV PATTNAIK
144	772/2021 WP(C)/1595/2021	FIRE OFFICER, NORTHERN RANGE, SAMBALPUR-MP	ADDL. GOVT. ADVOCATE
145	773/2021 WP(C)/1594/2021	SONALIMADHUSMITA BEHURIA-MP	AKSHAYA KUMAR PANDEY
146	774/2021 WP(C)/1600/2021	K.SANTOSH KUMAR PATRA-MP	B.B.SWAIN
147	775/2021 WP(C)/1598/2021	NALINI PRAVA PRADHAN-MP	AKSHAYA KUMAR PANDEY
148	776/2021 WP(C)/1599/2021	GOURI SAHU-MP	MANMAYA KUMAR DASH
149	777/2021 WP(C)/1602/2021	BISWANATH DASH-MP	AKSHAYA KUMAR PANDEY
150	778/2021 WP(C)/1603/2021	LALIT NARAYAN DEBATA-MP	AKSHAYA KUMAR PANDEY
151	779/2021 WP(C)/1604/2021	RAJASHREE BALIARSINGH-MP	AKSHAYA KUMAR PANDEY
152	780/2021	HAREKRUSHNA BHUYAN-MP	BIRAJA PRASANNA SATAPATHY

153	WP(C)/1605/2021 781/2021	ABANI KUMAR SWAIN-MP	AKSHAYA KUMAR PANDEY
154	WP(C)/1607/2021 782/2021	DAMAYANTI PANDA-MP	AKSHAYA KUMAR PANDEY
155	WP(C)/1609/2021 783/2021	RANJAN GOUDA-MP	AKSHAYA KUMAR PANDEY
156	WP(C)/1611/2021 784/2021	KRUSHNA CHANDRA GOUDA-MP	JANAKI KANTA MAHAPATRA
157	WP(C)/1613/2021 785/2021	GANGADHAR MOHANTY-MP	PRADEEP KUMAR DASH
158	WP(C)/1615/2021 7/2021	SURENDRA KUMAR MOHAPATRA-MP	
159	CRLMP/1246/2020 7/2021	SMT.SHANTILATA-MP	B.K.RATH
160	FA/113/1983 8/2021	SURENDRA KUMAR MOHAPATRA-MP	
161	CRLMP/1245/2020 8/2021	SMT.SHANTILATA-MP	
162	FA/113/1983 9/2021	SURENDRA KUMAR MOHAPATRA-MP	
163	CRLMP/1243/2020 9/2021	SMT.SHANTILATA-MP	
164	FA/113/1983 10/2021	SMT.SHANTILATA-MP	
165	FA/113/1983 11/2021	SMT.SHANTILATA-MP	
166	FA/113/1983 12/2021	SMT.SHANTILATA-MP	
167	FA/113/1983 12/2021	STATE OF ODISHA-MP	DINESH KUMAR PANDA
168	RVWPET/323/2020 25/2021	BIJU SAHU-MP	
169	CRLA/504/2020 50/2021	TOFAN DWARI @ TOFAN BEHERA-MP	
170	ABLAPL/9411/2020 51/2021	ASHOK KUMAR DAS @ KUNA-MP	
171	ABLAPL/17485/2019 52/2021	DEEPAK KUMAR NAHAK-MP	
172	ABLAPL/11048/2020 53/2021	ASHISH KHARA @ KHORA-MP	
173	ABLAPL/14776/2020 54/2021	NIRANJAN SETHY-MP	
174	ABLAPL/7212/2020 55/2021	PRABAL PRATAP SINGH YADAV-MP	
175	BLAPL/9441/2019 55/2021	NALU @ HEMANTA KUMAR DAS-MP	SAMARENDRA BAHADUR
176	ABLAPL/1011/2020 57/2021	CHANDRAKANTA SETHA-MP	
177	ABLAPL/8974/2020 686/2021	AMITA DAS-MP	
178	WP(C)/714/2021 729/2021	JAYANTA KUMAR JENA-MP	
179	WP(C)/38067/2020 731/2021	JAYANTA KUMAR JENA-MP	
180	WP(C)/38067/2020 732/2021	JAYANTA KUMAR JENA-MP	
181	WP(C)/38055/2020 734/2021	JAYANTA KUMAR JENA-MP	
182	WP(C)/38055/2020 739/2021	GIRISH CH.DAS-MP	
183	WP(C)/20354/2013 761/2021	PRAKASH CHANDRA JENA-MP	
	WP(C)/22322/2020		